

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : :

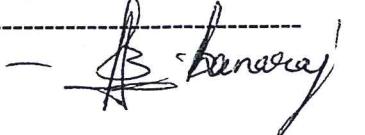
PETITION NUMBER : CP/613/(IB)/2017

NAME OF THE PETITIONER(S) : ANCHORAGE SHIPPING

NAME OF THE RESPONDENT(S) : SHIVSU CANADIAN CLEAR WATERS LTD

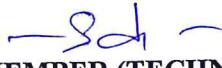
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1] B. Dhanaraj -  - 
2. Revathi Ganesh - 

ORDER

Counsel for the Petitioner present and submitted that he has made compliance with the sections 8 and 9 of the IBC, 2013. We admit the application for hearing. At this stage, Counsel for the Corporate Debtor caused appearance and undertook to file vakalat on behalf of the Corporate Debtor. The Counsel appearing on behalf of the Corporate Debtor is directed to file reply within seven days. Put up for final arguments on 09.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)